

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD - BASIC TRAINING PROGRAMMES - Nomination of 46 Junior Civil Judges of 1st batch of XX Basic Course, excluding the names of Sri D.Vijay Goutham, resigned from service and Smt. N.Radhika, under suspension, to undergo Part-I Institutional Training (Phase-2) from 30.04.2018 to 04.07.2018 (including one week summer vacation) and Part-II Mid-Term Practical Training (Phase-2) for a period of one month from 05.07.2018 to 04.08.2018 at Andhra Pradesh Judicial Academy, Secunderabad - ORDERS - ISSUED.

REF: Letter ROC.No.239/2018/APJA-Sec'bad, dated 28.03.2018 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO. 1641/2017-B.SPL. DATED: 07.04.2018

The High Court is pleased to pass the following Order:

The following 46 Junior Civil Judges of 1st Batch of XX Basic Course, excluding the names of Sri D.Vijay Goutham, resigned from service and Smt. N.Radhika, under suspension, mentioned in Column Number 2, are hereby nominated to undergo Part-I Institutional Training (Phase-2) from 30.04.2018 to 04.07.2018 (including one week summer vacation) and Part-II Mid-Term Practical Training (Phase-2) for a period of one month from 05.07.2018 to 04.08.2018 at Andhra Pradesh Judicial Academy, Secunderabad and they are directed to handover charge of their post(s) to the Officers mentioned against their names in Column Number 3 and proceed to report before the Director, Andhra Pradesh Judicial Academy, Secunderabad at 8:30 a.m., on 30.04.2018 for participating in the said basic training.

Sl. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Ms.L.Rita, II Addl. Junior Civil Judge, Warangal.	Prl. Junior Civil Judge, Warangal.
2.	Ms.V.Shiva Ranjani, Special Judicial Magistrate of First Class, Excise Court, Warangal.	III Addl. Junior Civil Judge, Warangal.
3.	Ms.E.Sucharitha, Addl. Junior Civil Judge, Gazwel, Medak District.	Prl. Junior Civil Judge, Gazwel, Medak District.
4.	Ms.G.Anusha, Prl. Junior Civil Judge, Husnabad, Karimnagar District.	Prl. Junior Civil Judge, Huzurabad, Karimnagar District.
5.	P.Satyanarayana Rao, Junior Civil Judge, Tungaturthi, Nalgonda District.	Junior Civil Judge, Nidamanoor, Nalgonda District.
6.	Ms.K.Kavitha, Prl. Junior Civil Judge, Vikarabad, Rangareddy District.	Addl. Junior Civil Judge, Vikarabad, Rangareddy District.
7.	A.Pradeep, II Addl. Junior Civil Judge, Karimnagar.	Judicial Magistrate of First Class, Special Mobile Court, Karimnagar.

8.	K.V.M.Subrahmanya Sarma, Addl. Junior Civil Judge, Husnabad, Karimnagar District.	Prl. Junior Civil Judge, Huzurabad, Karimnagar District.
9.	P.Ravi, II Addl. Junior Civil Judge, Godavarikhani, Karimnagar District.	I Addl. Junior Civil Judge, Godavarikhani, Karimnagar District.
10.	Ms.A.Nirmala, Addl. Junior Civil Judge, Jangaon, Warangal District.	Prl. Junior Civil Judge, Jangaon, Warangal District.
11.	Ms.V.Ushakranthi, Prl. Junior Civil Judge, Gadwal, Mahabubnagar District.	Addl. Junior Civil Judge, Gadwal, Mahabubnagar District.
12.	Ms.S.Chandana, I Addl. Junior Civil Judge, Karimnagar.	Prl. Junior Civil Judge, Karimnagar.
13.	P.Laxmana Chary, Special Judicial Magistrate of First Class, Excise Court, Mancherial, Adilabad District.	I Addl. Junior Civil Judge, Mancherial, Adilabad District.
14.	S.Shalini, Junior Civil Judge, Nagarkurnool, Mahabubnagar District.	Junior Civil Judge-cum-Special Mobile Court, Nagarkurnool, Mahabubnagar District.
15.	Ms.S.Manjula, Addl. Junior Civil Judge, Sircilla, Karimnagar District.	Junior Civil Judge, Vemulavada, Karimnagar District.
16.	Ms.Gundla Radhika, II Addl. Junior Civil Judge, Huzurabad, Karimnagar District.	I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.
17.	Ms.V.Soumya, III Addl. Junior Civil Judge, Khammam.	I Addl. Junior Civil Judge (Juvenile Court), Khammam.
18.	Ms.P.Shirisha, II Addl. Judicial Magistrate of First Class, Kothagudem, Khammam District.	III Addl. Junior Civil Judge, Kothagudem, Khammam District.
19.	N.Syamsundar, Judicial Magistrate of First Class, Manuguru, Khammam District.	Judicial Magistrate of First Class, Bhadrachalam, Khammam District.
20.	Ms.P.Chandana, Special Judicial Magistrate of First Class, Excise Court, Nizamabad.	Judicial Magistrate of First Class, Special Mobile Court, Nizamabad.
21.	Ms.Vindhya Naik, Addl. Junior Civil Judge, Bodhan, Nizamabad District.	Prl. Junior Civil Judge, Bodhan, Nizamabad District.
22.	Ms.L.Sarada Reddy, Prl. Junior Civil Judge, Hindupur, Ananthapuram District.	Addl. Junior Civil Judge, Hindupur, Ananthapuram District.
23.	Ms.L.D.Rathna Kumari, I Addl. Junior Civil Judge (Juvenile Court), Srikakulam.	Judicial Magistrate of First Class, Special Mobile Court, Srikakulam.
24.	Ms.P.Gayathri, Prl. Junior Civil Judge, Dharmavaram, Ananthapuram District.	Addl. Junior Civil Judge, Dharmavaram, Ananthapuram District.
25.	M.Sreenu, Prl. Junior Civil Judge, Rayachoti, Kadapa District.	Junior Civil Judge, Lakkireddypalli, Kadapa District.
26.	P.Bharadwaja, IV Addl. Junior Civil Judge, Chittoor.	Special Judicial Magistrate of First Class, Excise Court, Chittoor.

27.	Ms.M.Manasa, Addl. Junior Civil Judge, Rayachoti, Kadapa District.	Junior Civil Judge, Lakkireddypalli, Kadapa District.
28.	Smt.K.Himabindu, Junior Civil Judge, Mummidivaram, East Godavari District.	Addl. Junior Civil Judge, Amalapuram, East Godavari District.
29.	Ch.Kishore Kumar, Junior Civil Judge, Pulivendula, Kadapa District.	Junior Civil Judge, Jammalamadugu, Kadapa District.
30.	Ms.V.L.Shyam Sundari, II Addl. Junior Civil Judge (Juvenile Court), Nellore.	IV Addl. Junior Civil Judge, Nellore.
31.	Ms.N.Sarada, II Addl. Junior Civil Judge (Juvenile Court), Ongole, Prakasam District.	III Addl. Junior Civil Judge, Ongole, Prakasam District.
32.	Ms.M.Sailaja, Junior Civil Judge, Kota, Nellore District.	Addl. Junior Civil Judge, Gudur, Nellore District.
33.	Ms.N.Usha Lakshmi Kumari, Addl. Junior Civil Judge, Ramachandrapuram, East Godavari District.	Prl. Junior Civil Judge, Ramachandrapuram, East Godavari District.
34.	Ms.D.Uma Devi, II Addl. Junior Civil Judge (Juvenile Court), Eluru, West Godavari District.	Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District.
35.	Ms.J.Hema Sravanthi, Prl. Junior Civil Judge, Mangalagiri, Guntur District.	Addl. Junior Civil Judge, Mangalagiri, Guntur District.
36.	Ms.A.Naga Malleswari, Special Judicial Magistrate of First Class, Excise Court, Visakhapatnam.	I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Visakhapatnam.
37.	Ms.Shaik Shireen, Prl. Junior Civil Judge, Sompeta, Srikakulam District.	Addl. Junior Civil Judge, Sompeta, Srikakulam District.
38.	Ms.S.Mani, Junior Civil Judge, Ichapuram, Srikakulam District.	Addl. Junior Civil Judge, Sompeta, Srikakulam District.
39.	Ms.D.Sharmila, Addl. Junior Civil Judge-cum-VIII Addl. Metropolitan Magistrate, Gannavaram, Krishna District.	Prl. Junior Civil Judge-cum-X Metropolitan Magistrate, Gannavaram, Krishna District.
40.	Smt.D.Sreedevi, III Addl. Junior Civil Judge (Juvenile Court), Rajamahendravaram, East Godavari District.	II Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
41.	Ms.M.Madhavi, II Addl. Junior Civil Judge, Adoni, Kurnool District.	I Addl. Junior Civil Judge, Adoni, Kurnool District.
42.	P.Babu, Junior Civil Judge, Koilkuntla, Kurnool District.	Junior Civil Judge, Banaganapalli, Kurnool District.
43.	Smt.K.Sarada, Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.	Addl. Junior Civil Judge (Juvenile Court), Vizianagaram.
44.	S.Srinivasu, Addl. Junior Civil Judge, Ponnur, Guntur District.	Prl. Junior Civil Judge, Ponnur, Guntur District.

45.	A.Omkar, Junior Civil Judge, Vinukonda, Guntur District.	II Addl. Junior Civil Judge, Narasaraopet, Guntur District.
46.	G.Dharma Rao, Prl. Junior Civil Judge, Yellamanchili, Visakhapatnam District.	Addl. Junior Civil Judge, Yellamanchili, Visakhapatnam District.

The officers mentioned in Column Number 3 will be in full additional charge of the post(s) mentioned in corresponding Column Number 2, during the period of absence of the Officers nominated to undergo basic training at A.P. Judicial Academy, Secunderabad.

On return from the basic training, the officers mentioned in Column Number 2 will rejoin duty in their respective posts.

The Trainee Junior Civil Judges will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad, during the said training period.

At the end of training, the Director, Andhra Pradesh Judicial Academy, Secunderabad, will report to the High Court with regard to successful completion of the training by the trainees.

The concerned Prl. District and Sessions Judges/Unit Heads are directed to instruct the officers, who are holding full additional charge of the posts of the officers undergoing training at Andhra Pradesh Judicial Academy, Secunderabad, to draw the pay and allowances of the said officers during the training period and send the same to the Officers.

- NOTE:** 1. The officers nominated for Basic Training are entitled only for actual journey time before reporting at Andhra Pradesh Judicial Academy, Secunderabad.
2. The Training Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE) 7/4

To

1. The officers.
2. The incharge officers.
3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
4. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.

8. THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Ananthapuram, Chittoor, Kadapa, East Godavari at Rajamahendravaram, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

9. THE I ADDL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Ananthapuram, Chittoor, Kadapa, East Godavari at Rajamahendravaram, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

10. THE DISTRICT TREASURY OFFICERS:

Adilabad, Ananthapuram, Chittoor, Kadapa, East Godavari at Kakinada, Guntur, Karimnagar, Khammam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District (at Nampally Exhibition Grounds, Hyderabad), Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

11. The Section Officers: Accounts Section, B-Section, Computer Section, D- Budget Section, E-Section, O.P.Cell, Special Officers Section, Vigilance Cell and Work Review Cell, High Court of Judicature at Hyderabad.

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